

**NO. 6**

Application for production of Record  
(S.C.R., Order X Rule 1)  
IN THE SUPREME COURT OF INDIA

[Appellate Jurisdiction]

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[Original Jurisdiction]

Appeal

Case No..... of .....20.....

[A.B.]

[Appellant]

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[State of A.B.]

Vs.

[Plaintiff]

[C.D.]

[Respondent]

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[State of C.D.]

[Defendant]

To

The Registrar,  
Supreme Court of India

Sir,

Please produce the records of the within mentioned case before ..... no.(here insert the number and title of the case of which the records are required.)

Dated this the .....day of ..... 20.....

(Signature)